

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)-553(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

**NAME OF THE COMPANY: SMW Metal Pvt. Ltd. Vs. Indo Alusys Industries Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Mr. Dhruv Gupta, Advocate


Ms. Ruchi Agnihotri, Mr. Rohit K. Nagpal and Ms. Ananya Gosh,  
Advocates.

**ORDER**

Mr. Dhruv Gupta, Advocate has put in his appearance on behalf of the Respondent. He prays for some time to file his reply. A legible set of paper book is supplied to him.

To come up for arguments on 14<sup>th</sup> December, 2017. ✓

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**